

National Company Law Tribunal

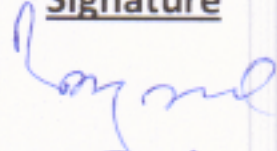
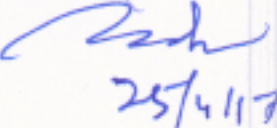
Allahabad Bench

CP NO. 49/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Jaiprakash Associates Ltd.

SECTION OF THE COMPANIES ACT: U/S 391/394 of companies act-1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agarwal	Adv.	Petitioner	
<u>2.</u>	M. K. BAGRI	CL M	Respondent CL Aid	 25/4/17

Order Dated 25.04.2017 CP NO 49/2016 Jai Prakash Associates Ltd

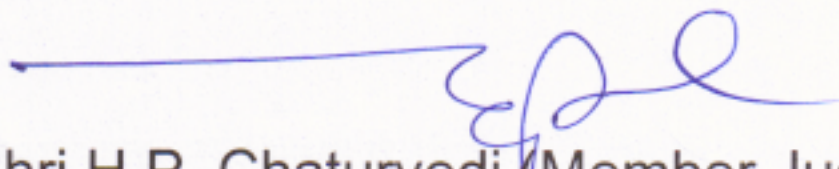
Parties are represented by their respective counsel. Shri R.P Agrawal Advocate appears for petitioner company and Shri M.K Bagri represents the central government.

In the present matter the report of RD is still awaited. Hence case is adjourned for report.

Meanwhile petitioner company is in liberty to file sanctioned scheme to the ROC.

The matter be listed on 16.05.2017

Date- 25.04.2017


Shri H.P. Chaturvedi (Member Judicial)